

[Print](#)**Defective Case Register from 2026-05-12 to 2026-05-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/13825/2026	RAMDAS ACHARY	2026-05-12	30-OTHER DEFECT (IF ANY) 1. fathers name of the petitioner mentioned in the cause title is not tally with Rejection order.
2	D-ABLAPL/13958/2026	SWARAJ PATEL	2026-05-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. ABLAPL Petition and Annexure-1 not page marked in Index.
3	D-BLAPL/14005/2026	DAYANIDHI MISHRA	2026-05-12	1. In cause title, In address. State name not furnished as per Rejection order.
4	D-CRLMC/13501/2026	JUGALA KISHORE PANDA	2026-05-12	1. PS case number not correctly furnished in Synopsis and para no.1.
5	D-BLAPL/13950/2026	SACHIKANTA DASH	2026-05-12	30-OTHER DEFECT (IF ANY) 1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
6	D-ABLAPL/13648/2026	PRAHALLAD MAHALI	2026-05-12	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name of the complainant and her address be redacted from synopsis, Para-3 and 7 of the petition. ii) Annexure-1 and 3 be kept in sealed cover. iii) Xerox and redacted copy of annexure 1 and 3 filed. For further S.R.
7	D-CMAPL/18136/2026	SOUMYA RANJAN OJHA	2026-05-12	1. Period of Delay 103 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart are not page mark in Index.. ii) Not properly page mark.
8	D-BLAPL/13581/2026	SATYANARAYAN MISHRA	2026-05-12	1. In F.I.R copy page no 9 not legible and name of the daughter to be redacted
9	D-BLAPL/13727/2026	JUGALA KISHORE PANDA	2026-05-12	30-OTHER DEFECT (IF ANY) 1.As per rejection order under Annexure-2,name of the Lower court does not tally with Synopsis and petition.2.Copy of F.I.R disclosing the name of Informant/Victim be kept in cover.
10	D-WP(C)/20530/2026	ASISH KUMAR RAY	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart not mentioned in the index.Date of copy of notice vide annex-4 not tally with index.Paragraph not correctly mentioned in the affidavit.Name of the adv not mentioned capital letter in the v.nama.
11	D- ABLAPL/13860/2026	JYOTIRMAYA SAHOO	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Age of the petitioner mentioned in affidavit not tally with cause title. ii) Petitioner name and Address be redacted from cause title and page no. 8 in sl nos 7and 12 and page no. 9.iii) Affidavit and vakalatnama be kept in sealed cover. iv) Xerox copy of annexure-1 not page marked . v) For further S. R.
12	D- BLAPL/14071/2026	RAMANI KANTA PATTANAIK	2026-05-12	1. H.C B.A M.W S Rs 50/- to be paid in V. nama
13	D- BLAPL/13869/2026	TARA PRASAD MOHAPATRA	2026-05-12	Paragraph No. not correctly furnished.
14	D- CRLMC/12003/2026	DEBASNAN DAS	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Mobile no.of the Informant/Victim to be redacted at-page nos.16 and 18 under Annexures-1 and 3.
15	D- CRLMC/12974/2026	ARUN KUMAR BEHERA	2026-05-12	1. Copy of F.I.R disclosing the name of Informant/Victim be kept in cover.
16	D- ABLAPL/13103/2026	KARUNAKAR GAYA	2026-05-12	Hologram of Rs. 50/- not affixed in V.nama.
17	D- CONTC/19810/2026	ADV.	2026-05-12	W.P.(C) No. 41711 of 2023 disposed of on 19.11.2025 wrongly mentioned in the Index, cause title, affidavit appears to be wrong.
18	D-WP(C)/21079/2026	BIJAYA KUMAR BEHERA 1	2026-05-12	Page nos. 49 50 and 52 not properly arranged.
19	D-WP(C)/21317/2026	JITENDRA KUMAR DIGAL	2026-05-12	Page no.24 and25 not neat
20	D- ABLAPL/13747/2026	BISWAJIT RANJAN TRIPATHY	2026-05-12	1.On the top of Cause title page SEXUAL OFFENCE not mentioned. 2.Name and details of the Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
21	D- CONTC/15756/2026	ADV.	2026-05-12	Name of the district not correctly furnished.
22	D- BLAPL/13982/2026	BIRENDRA KUMAR PARDHI	2026-05-12	1. C.T. no. in prayer not tally with petition and rej.order.2. Name of victim and address reflected in annexs.1 and 3 be kept in cover.

23	D-CRLMP/12673/2026	SAUBHAGYA KETAN NAYAK	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for SR after redacting the name of the victim/ informant and Relative from the petition.
24	D-BLAPL/13836/2026	DEBASNAN DAS	2026-05-12	Name of the victim , fathers name and address reflected in the FIR be kept in cover..
25	D-ABLAPL/13889/2026	PRATIK NAYAK	2026-05-12	G.R. no. not furnished in C.T
26	D-ABLAPL/13899/2026	SHASHI BHUSAN JENA	2026-05-12	1. Name of the informant with address reflected in date chart and petition be redacted.2. Name with address of the victim/ informant reflected in the FIR vide annexs. 1 and 2 be kept in cover.
27	D-WP(C)/21204/2026	SHASHI BHUSAN JENA	2026-05-12	Annexure -7 not neat
28	D-WP(C)/20960/2026	SAROJA KANTA SAMAL	2026-05-12	.Subject Code incorrectly Mentioned
29	D-WP(C)/21105/2026	SWETA DASH	2026-05-12	1 Address in connection with department not mentioned of O.P.-2
30	D-CRLMP/13185/2026	PRAYASH KUMAR PANDA	2026-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
31	D-WP(C)/20512/2026	MANOJ KUMAR MOHANTY	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) Date of copy of representation vide annex-7 not tally with Index.Paragraph not correctly mentioned affidavit in the I.A.
32	D-FAO/21124/2026	JYOTI RANJAN KHUNTIA	2026-05-12	Date of order wrongly mention in cause title.
33	D-WP(C)/21316/2026	JITENDRA KUMAR DIGAL	2026-05-12	Page no.24 and25 not neat.
34	D-BLAPL/14012/2026	BHABANI SHANKAR DASPARIDA	2026-05-12	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after 2. Put up for S.R there after
35	D-ABLAPL/13657/2026	RUDRA MADHAB BISWAL	2026-05-12	30-OTHER DEFECT (IF ANY) i) Name of the informant be redacted from the petition .ii) Annexure -1 be kept in sealed cover. iii) For further S.R.
36	D-WP(C)/19657/2026	LAXMAN BHOI	2026-05-12	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY)

				Date of Representation vide annex-2 not tally with Index.D.C.Fee of Rs.36/- not paid.Annextures not Correctly mentioned in the petition copy.Ececutant no-5 signature not tally with cause title and v.nama.
37	D-BLAPL/13872/2026	ANITA DASH	2026-05-12	Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
38	D-BLAPL/13940/2026	JYOTIRMAYA SAHOO	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Date of rejection order mentioned in Ann.2 of Index not correct
39	D-ABLAPL/13919/2026	SOUMYA RANJAN DAS	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the deponent in affidavit does not tally with cause title.
40	D-BLAPL/14008/2026	ABHAS MOHANTY	2026-05-12	1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after. 2. Put up for S. R there after
41	D-ABLAPL/13893/2026	SOUMYA JYOTI BISWAL	2026-05-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-WP(C)/21347/2026	ARUPANANDA GOSWAMY	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
43	D-BLAPL/13857/2026	BIBHUTI RANJAN MOHANTY	2026-05-12	30-OTHER DEFECT (IF ANY) 1. In affidavit, Sl no 3 information wrongly furnished.
44	D-BLAPL/14003/2026	AMARENDRA SAHOO	2026-05-12	1. Complete address of the petitioner not furnished in V. Nama
45	D-WP(C)/21738/2026	MANAS RANJAN BAUG	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age not tally with cause title and affidavit
46	D-BLAPL/13352/2026	SARADA PRASAD DASH	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Name and other details of brother of Victim in Para 2, page 9 point No.12 and page 10 be redacted. 2. Mobile No. of victim in page 9 point No.6 be redacted. Resubmit for SR after removal of defects.
47	D-BLAPL/13852/2026	SANJAY KUMAR PRADHAN	2026-05-12	G.R. no. 184/2026 in rej. order not tally with petition.2. page no.10 partially neat
48	D-WP(C)/20040/2026	SOUMYA RANJAN PATI	2026-05-12	Page nos. 33 to 35 not neat and legible.

49	D-BLAPL/13835/2026	JITENDRA SAMANTARAY	2026-05-12	1. page nos. 51 and 52 partially legible.
50	D-CONTC/13357/2026	ADV.	2026-05-12	i)Address of the opp. party no. 4 not tally with annexure-1.ii) Vernacular certificate not furnished.
51	D-WP(C)/21009/2026	RABI NARAYAN ROUT	2026-05-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-LAA/20309/2026	TATHAGATA SAHOO	2026-05-12	1.D.C.Fee of Rs.12123/- to be Paid Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
53	D-FAO/21433/2026	KUNAL KUMAR SWAIN	2026-05-12	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10/- to be paid 2. i) Petitioner no. 2 Tribunal not made party in FAO. ii) Op. no. 4 in FAO not party in Tribunal.
54	D-WP(C)/21036/2026	SANJAY KUMAR DAS	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
55	D-BLAPL/13838/2026	SANJAY KUMAR PRADHAN	2026-05-12	paragraphs in declaration not correctly furnished in the affidavit
56	D-BLAPL/13920/2026	BIJAYA KUMAR RAGADA	2026-05-12	1.SEXUAL OFFENCE not mentioned on the top of Cause title page. 2.Address and mobile No. of Victim mentioned in Annexure-1(pg. 10) not redacted.
57	D-ABLAPL/13877/2026	SARTHAK SATAPATHY	2026-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details.
58	D-ABLAPL/11819/2026	AMLAN SHAKTI PAUL	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Para number -2 in the petition copy may be redacted.
59	D-CONTC/21238/2026	ADV.	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-CONTC/19167/2026	ADV,	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) CONTC no. and its date of disposal not furnished in Reference certificate. ii) Date of disposal of wp(c) no. 11318/2022 not correctly furnished in reference certificate.
61	D-CRLMC/12939/2026	KOUSIK ANANDA GURU	2026-05-12	1.Nomenclature of Lower court not correctly furnished in Synopsis, cause title, para no.1 and Prayer of the petition

62	D-BLAPL/14026/2026	KIRAN KUMAR PATEL	2026-05-12	30-OTHER DEFECT (IF ANY) 1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after 2. Put up for S. r there after
63	D-CRLREV/12820/2026	SAILABALA JENA	2026-05-12	1. provision not correct in I.A. no.541.2026.
64	D-WA/19460/2026	SANJIB MOHANTY	2026-05-12	further SR after correction of impugned order at various pages
65	D-CONTC/21385/2026	ADV.	2026-05-12	1. WPC case number not correctly furnished in Prayer of the petition. 2. Reference certificate not furnished.
66	D-BLAPL/13971/2026	AJIT KUMAR SAHOO	2026-05-12	1. Para 8 missing in petition.
67	D-ABLAPL/13853/2026	SUSANTA KUMAR BARAL	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the informant be redacted from the petition.ii) Annexure -1 be kept in sealed cover.iii) Xerox copy of redacted annexure-1 be filed .iv) For further S.R.
68	D-BLAPL/13839/2026	SIDHARTHA SANKAR RAY (2)	2026-05-12	copy of order dtd12-02-2026 passed in BLAPL no.87/2026 in ref. certificate, not filed.
69	D-BLAPL/13903/2026	ACHYUTANANDA PATTANAİK	2026-05-12	Annexure-4 not reflected on the top of page-24.
70	D-CMAPL/21012/2026	ADV.	2026-05-12	i) Anx-1 not in proper place.ii) Put up for SR after filing of c. copy of impugned order.
71	D-BLAPL/13814/2026	JUGALA KISHORE PANDA	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in declaration.2.Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover.
72	D-ABLAPL/12463/2026	RABINDRA NATH PANDA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Details of Informant or Petitioners who are relation of victim be redacted in AG copy, Ann.1 page 8 point No.7 and Page 9. 2. Name of Petitioners left blank in Index, Synopsis, Date Chart and CT. Resubmit for SR after removal of defects.
73	D-ABLAPL/13854/2026	SUSANTA KUMAR BARAL	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the informant be redacted from the petition.ii) Annexure -1 be

				kept in sealed cover .iii) Xerox redacted copy of annexure-1 be filed. iv) for further S .R.
74	D-BLAPL/13855/2026	ANITA DASH	2026-05-12	30-OTHER DEFECT (IF ANY) 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after 2. Put up for S.r there after
75	D-RPFAM/21182/2026	JUGALA KISHORE PANDA	2026-05-12	good ground not furnished
76	D-BLAPL/13715/2026	AMULYA RATNA PANDA	2026-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1. Mobile no.of Informant/Victim at page no.10 to be redacted.2. Signature of the petitioner in V.nama does not tally with cause title.
77	D-ABLAPL/13928/2026	SURENDRA KUMAR BISWAL	2026-05-12	30-OTHER DEFECT (IF ANY) put up for further S.R.
78	D-WP(C)/21173/2026	YOGESHWARAN.A	2026-05-12	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) D.C.Fee of Rs.12/- not paid.Age of the Petitioner not tally with cause title and affidavit.Paragraph not mentioned in the affidavit and also all I.A. Affidavit in the I.A no-3 nomenclature not correctly mentioned.Serial no-5 affidavit in the I.A no-3 not correctly mentioned.
79	D-ABLAPL/13795/2026	KULDEEP MOHANTY	2026-05-12	Paragraphs incorrectly mentioned in declaration of affidavit.
80	D-ABLAPL/13650/2026	SAMBEET PATTANAYAK	2026-05-12	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 30-OTHER DEFECT (IF ANY) F.I.R. no. mentioned in acknowledgement slip not tally with annexure-1. ii) Page nos. 14 and 15 not neat and legible.
81	D-CRLMA/10388/2026	JYOTIRMAYA SAHOO	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				i) Clearly be redacting the name of the victim and her other details computer slip, FIR details slip, Name of the Petitioners husband in para no. 2 and 3 and name of the petitioners father village in para no. 1, and xerox copy of Affidavit, Anx-1 2 4 6 and v. nama.
82	D-CONTC/20319/2026	SAROJA KANTA SAMAL	2026-05-12	wp (c) no. wrongly mention in cause title, date chart.
83	D-CRLA/11855/2026	SUBHENDU KAR	2026-05-12	Put up SR after redacting the name of Victim /Relatives from petition 2 . Annex-1 and V, Nama kept closed in cover..
84	D-WP(C)/22008/2026	SOUBHAGYA SWAIN	2026-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular certificate not furnished both affidavit in petition and I.A and SL.5 of affidavit in I.A not properly furnished.
85	D-WP(C)/20322/2026	MANA MOHAN PATTANAIK	2026-05-12	1.Deficit court fee Rs 36/- not paid on C.T
86	D-WP(C)/20520/2026	GOPINATH MISHRA	2026-05-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 24 not neat.
87	D-BLAPL/13858/2026	DEBASHIS MITRA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
88	D-WP(C)/21740/2026	MANAS RANJAN BAUG	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.Index ,Date chart and synopsis not mentioned in the petition copy.Annextures not mentioned in the Index.
89	D-WP(C)/21833/2026	PARSURAM PANDA	2026-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned affidavit in the I.A.
90	D-ABLAPL/11985/2026	PRAMOD KUMAR JENA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Details of Informant and her relation in Synopsis, para 2, Ann.1 page 8, 10 and 11 be redacted. Resubmit for SR after removal of defects
91	D-ABLAPL/13891/2026	SURESH CHANDRA PRADHAN	2026-05-12	1. As per index annex.1 not furnished in petition
92	D-WA/19119/2026	SASWAT DAS,A.G.A	2026-05-12	i) District of A-1-3 and R-2not mention in cause title.ii) Neat and legible copy of Anx-4 to be filed.

93	D-ABLAPL/13878/2026	BIJAY KUMAR MISHRA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Name of Victim girl appearing in Ann.1 page 12 be redacted. Resubmit for SR after removal of defects.
94	D-BLAPL/13981/2026	VINAY KUMAR SINGH	2026-05-12	1. Dt. of annex.7 in para.11 of petition not tally with index
95	D-CRLMC/12653/2026	BIBHU PRASAD CHHUALSINGH	2026-05-12	.Name of the Victim /informant and Relative need not be disclosed in connection with Annexures and kept in closed cover. 2. Redacted xerox copy of Annexures to be filed.
96	D-BLAPL/13862/2026	SOMA PATNAIK	2026-05-12	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.Paragraph No. as per the Petition not correctly furnished.
97	D-BLAPL/14014/2026	BHABANI SHANKAR DASPARIDA	2026-05-12	1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy ,Deposition statements and statements of the victim if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after. 2. Put up for S.R there after
98	D-ABLAPL/13802/2026	SATYANARAYAN MISHRA	2026-05-12	1.Page No.8 not legible. 2.Name and details of Informant/family members need not be disclose and kept in closed envelop.
99	D-ABLAPL/13699/2026	MANORANJAN MISHRA	2026-05-12	1. Annexure-1 and 2 not attested.
100	D-CRLMC/11609/2026	BIKRAM CHANDRA GHADAI	2026-05-12	30-OTHER DEFECT (IF ANY) 1.As per impugned order under Annexure-1,name of the Lower court does not tally with Synopsis and petition. 2.Nomenclature of the case(CRLMC) not correctly furnished at para-2 in the petition..
101	D-FAO/21639/2026	NITYANANDA BEHURIA	2026-05-12	1. Court Fee Rs.12/- Payable,Not Paid. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
102	D-LAA/20420/2026	DHANANJAYA MUND	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-CRLREV/13948/2026	JITENDRA SAMANTARAY	2026-05-12	1 .Lower court case does not tally in Cause Title in connection with annex-4.
104	D-BLAPL/13883/2026	SAMVIT MOHANTY	2026-05-12	30-OTHER DEFECT (IF ANY) Name of informant be redacted from para no.3 and 5 .Put up for SR thereafter.
105	D-ABLAPL/13926/2026	JYOTIRMAYA SAHOO	2026-05-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.8 not neat and legible.
106	D-FAO/21321/2026	BANSHIDHAR SATAPATHY	2026-05-12	i) Reference certificate not furnished. iii) Put up for SR reg. calculation of limitation after

				disposal of I.A. no. 790/2026
107	D-BLAPL/13798/2026	GOKHA BEHERA	2026-05-12	1. page no.1o not properly arranged.2.Name of the informant reflected in the annex.1 and 2 are kept in cover.
108	D-CONTC/20232/2026	SAROJA KANTA SAMAL	2026-05-12	wp (c) no. wrongly mention in cause title.
109	D-ABLAPL/13884/2026	AKSHAYA KUMAR SAHOO	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not page marked. 2. Ann.2 not attested.
110	D-BLAPL/14001/2026	RAMAKANTA PANDA	2026-05-12	1.1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after. 2. Put up for S.R there after
111	D-WP(C)/21829/2026	PARSURAM PANDA	2026-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned affidavit in the I.A.
112	D-BLAPL/13965/2026	PURNA CHANDRA MOHARANA	2026-05-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Ann.3 page 33 and 35 not marked
113	D-BLAPL/13850/2026	DEBASHIS MITRA	2026-05-12	1.Case no.BLAPL no. 9432/2023 date of disp.of not furnished in ref. certificate.2. As per index annex.A neither reflected in the petition nor marked in page no.7.
114	D-WP(C)/20374/2026	LAXMAN BHOI	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-CONTC/15228/2026	RAJENDRA KUMAR SAHU	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Put up for further SR after filing of cause title of the CRLMP No. 1108 of 2023
116	D-ABLAPL/13805/2026	SARADA PRASAD DASH	2026-05-12	1.Name of the petitioner No.3 mentioned in C.title not tally with signature put in V.nama. 2.Name and details of Informant/family members mentioned in FIR(Annexure-1) need not be disclose and kept in closed envelop.
117	D-WP(C)/21807/2026	PARSURAM PANDA	2026-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular certificate not mentioned affidavit in the I.A
118	D-WA/19156/2026	DR. SUJATA DASH	2026-05-12	further SR after filling of c copy with cause title
119	D-ABLAPL/13966/2026	NIRANJAN SINGH (1)	2026-05-12	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Paragraph no. not correctly furnished in the petition.2. Address of the Victim to be redacted in the petition.Put up for further S.R.
120	D-RPFAM/21265/2026	JAYANTA KUMAR MAJHI	2026-05-12	good ground not furnished
121	D-BLAPL/13792/2026	BISWORANJAN SWAIN	2026-05-12	signature of executanst in v.nama not tally with C.T and Rej.order.
122	D-ABLAPL/13755/2026	BIJAYA KUMAR RAGADA	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit. 2.Deponent name mentioned in affidavit.But, in declaration, another name mentioned.
123	D-CRLMC/11756/2026	PRADIPTA BEURA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Date of Cognizance order to be corrected in Book mark.
124	D-WP(C)/21836/2026	PARSURAM PANDA	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
125	D-ABLAPL/13656/2026	PRITAM KUMAR MOHANTY	2026-05-12	30-OTHER DEFECT (IF ANY) i) Name and address of the informant be redacted from the petition ii) Annexure -1 be kept in sealed cover. iii) For further S.R.
126	D-WP(C)/21006/2026	AMIYA KUMAR MOHANTY A	2026-05-12	1-COURT FEE IS DEFICIENT. Rs. 18 /- to be paid.
127	D-RPFAM/21419/2026	DR. JANMEJAYA RAY	2026-05-12	good ground not furnished
128	D-BLAPL/13924/2026	DEBIDUTTA MOHAPATRA	2026-05-12	Case pending before the Lower Court name mentioned in petition not tally with Rejection order.
129	D-CMAPL/21394/2026	SATYA NARAYAN MOHAPATRA	2026-05-12	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
130	D-CRLMC/12774/2026	ASHOK KUMAR BEHERA	2026-05-12	14-NOT PROPERLY INDEXED. 1. Age of the petitioner not furnished in Affidavit. 2. petition not properly page marked.
131	D-CRLA/12323/2026	SANTOSH KUMAR MAHANTY	2026-05-12	Put up SR after redacting the name of Victim / Relatives from petition from page -9 and 10.
132	D-WP(C)/21493/2026	SUNSHINE ANAND SWAIN	2026-05-12	1Pages No-81 103 136 and 153 not legible.
133	D-CRLA/11899/2026	AMIT KUMAR NATH	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Name of Victim/ Informant/ Relatives need not be disclosed and kept closed in cover in Annex-1 .
134	D-FAO/21428/2026	KUNAL KUMAR SWAIN	2026-05-12	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10/- to be paid. 2. Legible copy of page no. 14-16 are to be filed
135	D-ABLAPL/13915/2026	RANJITA SINGH	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Relation of the deponent in affidavit does not tally with cause title
136	D-WP(C)/21526/2026	SANGRAM KUMAR SINGH	2026-05-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-BLAPL/14033/2026	BRAJA MOHAN SARANGI	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In Affidavit, sl no 3 information not furnished. 2. Pending before the court not mentioned in cause title of the application. 3 Surname of the petitioner mentioned in the cause title not tally with Rejection order.
138	D-BLAPL/13799/2026	ANIRUDHA DAS	2026-05-12	Mobile no. reflected in the FIR be kept in cover.
139	D-WP(C)/21938/2026	LALIT KUMAR MAHARANA	2026-05-12	Wrong prayer made in I.A. petition
140	D-WP(C)/20054/2026	SAROJANANDA MISHRA	2026-05-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
141	D-ABLAPL/13791/2026	RAKESH BEHERA	2026-05-12	1.On the top of the Cause title SEXUAL OFFENCE not mentioned. 2.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclosed and kept in closed envelop.
142	D-BLAPL/13832/2026	ABHISHEK DASH	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Name of the advocate in affidavit not furnished in Solemnly affirmation para.2. Address of the Informant/Victim furnished in the cause title.3. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
143	D-ABLAPL/13842/2026	BYOMAKESH TRIPATHY	2026-05-12	30-OTHER DEFECT (IF ANY) i) Name of the petitioners not completely furnished in vakalatnama.
144	D-BLAPL/13815/2026	JUGALA KISHORE PANDA	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

145	D-CRLMC/13937/2026	SURENDRA KUMAR BISWAL	2026-05-12	1. Name of the Victim / informant need not be disclosed in connection with Annex-1 and kept in closed cover. 2. Redacted xerox copy of Annex-1 to be filed.
146	D-ABLAPL/14024/2026	RAKESH BEHERA	2026-05-12	i) Page no. 10 not legible
147	D-WP(C)/20560/2026	PRAFULLA KUMAR MOHAPATRA	2026-05-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 46 and 47 not neat
148	D-FAO/21323/2026	BANSHIDHAR SATAPATHY	2026-05-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
149	D-WA/19122/2026	SASWAT DAS,A.G.A	2026-05-12	i) District of A-1-3 and R-2 not mention in cause title.
150	D-CRLMC/10406/2026	BYOMAKESH TRIPATHY	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the Informant/Victim to be redacted in affidavit and I.A.Put up for further S.R.
151	D-WP(C)/20036/2026	SOUMYA RANJAN PATI	2026-05-12	Revision Case No. 1937 of 2009 mentioned in the page no.12 appears to be wrong.
152	D-BLAPL/13913/2026	BIRAJA PRASAD NANDA	2026-05-12	Name of husband of Informant mentioned in Annexure-1(pg. 11) not redacted.
153	D-BLAPL/13902/2026	MANGU NANDY	2026-05-12	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
154	D-WA/19458/2026	MANOJ KUMAR KHUNTIA	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED limitation will be calculate after disposal of dispensing IA . further SR
155	D-ABLAPL/13906/2026	PRASANNA KUMAR PANDA	2026-05-12	P.S. no. and G.R. no. in synopsis not tally with FIR
156	D-BLAPL/14004/2026	ANIRUDHA DAS	2026-05-12	30-OTHER DEFECT (IF ANY) 1. details of victim/informant shall be redacted from the Written F.I.R copy 2. Put up for S.R There after
157	D-WP(C)/21523/2026	SANGRAM KUMAR SINGH	2026-05-12	Annexure-8 not mentioned in averments.
158	D-CONTC/17242/2026	ADV	2026-05-12	Date of order wrongly mention in Index.
159	D-WP(C)/20522/2026	PRASANNA KUMAR MISRA	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.As per Index annex-5 not mentioned in the petition copy.
160	D-ABLAPL/13968/2026	JAGABANDHU SAHU	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Subject code incorrectly mentioned in Assessment slip.
161	D-LAA/20310/2026	TATHAGATA SAHOO	2026-05-12	1.D.C.Fee of Rs.5373/- to be Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
162	D-CONTC/21387/2026	ADV.	2026-05-12	1. Reference certificate not furnished. 2. WPC case number not correctly furnished in Prayer of the petition. 3. As per mentioned in Annex-3 para no.5 of body of the petition appears to be wrong.
163	D-ABLAPL/13890/2026	SOUMYA JYOTI BISWAL	2026-05-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. BLAPLno.8430/2020 in petition page no.5 not tally with index.
164	D-ABLAPL/13874/2026	TARA PRASAD MOHAPATRA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Name of pending court in CT and Para 3 not tally. 2. Ann.1 page 9 not legible.
165	D-WP(C)/20622/2026	SMITA RANJAN PATNAIK	2026-05-12	Page no. 95 not neat.
166	D-MATA/4655/2026	BHASKAR CHANDRA PANDA	2026-05-12	further SR after disposal of dispensing IA reg calculation of limitation
167	D-WP(C)/20662/2026	JITENDRA KUMAR DIGAL	2026-05-12	Name of petitioner not correct in index, synopsis ,date chart and affidavit
168	D-ABLAPL/13901/2026	JYOTIRMAYA SAHOO	2026-05-12	signature of op.no.2 in v.nama not tally with C.T
169	D-CRLA/11871/2026	SANJIT MISHRA	2026-05-12	1.Name of Informant/ Victim/ Relatives need not be disclosed and kept in Cover in Annex-1.
170	D-CONTC/21027/2026	ADV.	2026-05-12	1. Sl. no.2 not correctly furnished in Affidavit. 2. Reference certificate not furnished.
171	D-ABLAPL/13653/2026	SANJAYA NARAYAN SAHOO	2026-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) i) Signature of the executant no. 1 in vakalatnama not tally with cause title.
172	D-ABLAPL/13813/2026	AMIT SUJAT BISWAL	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Court fee Rs 1/- deficient in A. bail Application.
173	D-CRLMC/13148/2026	SUBRATA MISHRA	2026-05-12	1. Name of the victim / informant and Relative to be redacted from the Annex-2. 2. Annex- 1 and 2 not page marked.
174	D-CONTC/20781/2026	ADV.	2026-05-12	Annexure- 5 wrongly mentioned in para-3 body of the petition instead of Annex-2.
175	D-ABLAPL/13655/2026	SURYA KANTA PRADHAN	2026-05-12	30-OTHER DEFECT (IF ANY) i) Name and address of the informant be redacted from the petition . ii) Annexure-1 be kept in sealed cover.iii) For further S.R.

176	D-ABLAPL/13911/2026	JNYANANANDA PANDA	2026-05-12	Victim village name and mobile no. reflected in the FIR be kept in cover.
177	D-WP(C)/20058/2026	KAIBALYA PANDA	2026-05-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no.12 not legible.
178	D-WP(C)/21520/2026	SANGRAM KUMAR SINGH	2026-05-12	Page nos.14 and18 not in order.
179	D-CONTC/20230/2026	SAROJA KANTA SAMAL	2026-05-12	wp (c) no wrongly mention in reference certificate.
180	D-BLAPL/14002/2026	SOUBHAGYA KUMAR DASH	2026-05-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In Reference certificate BLAPL case no wrongly furnished.
181	D-BLAPL/13961/2026	TAPAN KUMAR JENA SAMANTA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. Resubmit for SR after compliance
182	D-ABLAPL/13470/2026	SWAGAT KUMAR SAHU	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Copy of Annexures-1 and 3 disclosing the name of Informant/Victim be kept in cover.
183	D-ABLAPL/13806/2026	BIKASH KARNA	2026-05-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Name of petitioner No. 2 mentioned in affidavit, but petitioner No.1 signed as deponent. 2.Petitioner No.2 not signed in V.nama.
184	D-WP(C)/21878/2026	LALITENDU MISHRA	2026-05-12	1-COURT FEE IS DEFICIENT. Rs6/- to be paid
185	D-WP(C)/20539/2026	SIDHARTH SANKAR MOHAPATRA	2026-05-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date not mentioned in the v.nama. 2..Subject Code Not Furnished .
186	D-ABLAPL/13583/2026	ASHWINI KUMAR DAS	2026-05-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R
187	D-ABLAPL/13867/2026	HRUDANANDA MOHAPATRA	2026-05-12	30-OTHER DEFECT (IF ANY) 1. Neat and legible copy of Ann.1 be filed.

188	D- ABLAPL/13840/2026	LAGNAJIT PATTNAIK	2026-05- 12	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Page no. 10 not legible and not properly scanned.ii) Annexure -1 and 2 be kept in sealed cover. iii) Xerox redacted copy of annexure-1 and 2 be filed.
189	D- CMAPL/16544/2025	ADV	2026-05- 12	1. Period of Delay 365 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Anx-1 not page mark in Index . ii) District of op no. 2 not mention in cause title. iii) Reference certificate not furnished.
190	D- ABLAPL/14041/2026	RUDRA MADHAB BISHWAL	2026-05- 12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of and details of Informant mentioned in Para-2 of the petition be redacted. Thereafter, put up for S.R
191	D- ABLAPL/13104/2026	KARUNAKAR GAYA	2026-05- 12	1. Photographs of the victim shown in Annexure-3 not redacted. 2. Hologram of Rs.50/- not affixed in V.nama.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 12-05-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RSA/317/2009	RSA/317/2009	MR.A.R.PANDA	OTHERS. DELAY OF 59 DAYS. IA NOT FILED